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Government of India
Ministry of Law and Justice
Department of Justice
(Appointments Division)

Jaisalmer House,
26, Man Singh Road,
New Delhi-110 011.

Dated: 22nd December, 2021.

NOTIFICATION

In exercise of the power conferred by Article 223 of the Constitution of India, the President is pleased to appoint, Shri Justice Sanjaya Kumar Mishra, senior-most Judge of the Uttarakhand High Court, to perform the duties of the office of the Chief Justice of the Uttarakhand High Court, with effect from 24.12.2021 consequent upon the retirement of Shri Justice Raghvendra Singh Chauhan, Chief Justice, Uttarakhand High Court.


22/12/2021

(Rajinder Kashyap)

Additional Secretary to the Government of India
Tele: 23383037

To

The Manager,
Government of India Press,
Minto Road, New Delhi.

Copy to:-

- 1 Shri Justice Raghvendra Singh Chauhan, Chief Justice, Uttarakhand High Court, Nainital.
- 2 Shri Justice Sanjaya Kumar Mishra, Judge, Uttarakhand High Court, C/o Registrar General, Uttarakhand High Court, Nainital.
- 3 The Secretary to Governor of Uttarakhand, Dehradun.
- 4 The Secretary to Chief Minister of Uttarakhand, Dehradun.
- 5 The Secretary to Chief Justice, Uttarakhand High Court, Nainital.
- 6 The Chief Secretary, Government of Uttarakhand, Dehradun.
- 7 The Registrar General, Uttarakhand High Court, Nainital.
- 8 The Accountant General, Uttarakhand, Dehradun.
- 9 The President's Secretariat, (CA.II Section), New Delhi
- 10 PS to Principal Secretary to the Prime Minister, New Delhi.
- 11 Registrar (Conf.), O/o Chief Justice of India, 07, Krishna Menon Marg, New Delhi.
- 12 PS to ML&J/ PS to MOS(L&J) / PPS to Secretary (J).
- 13 Technical Director, NIC, Department of Justice, with a request to upload on the Website of the Department (www.doj.gov.in).

Arun Aggarwal 22/12/2021
(Arun Kumar Aggarwal)

Section Officer (Appointments)

Tele: 23383037